

SCHEDULE II
FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
VIKRAM KAKADE CONSTRUCTION PRIVATE LIMITED

Sr No	Particulars	Details
1.	Name of Corporate Debtor	Vikram Kakade Construction Private Limited
2.	Date of Incorporation of Corporate Debtor	19/07/2007
3.	Authority under which corporate debtor is incorporated /registered	Registrar of Companies -Pune
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U45200PN2007PTC130462
5.	Address of the registered office and principal office (if any) of corporate debtor	Kakade Capital, 1205, Shirole Road, Near P. Jog Class Opp. Sambhaji Park, JM Road, Shivajinagar, Pune – 411005, Maharashtra, India
6.	Date of closure of Insolvency Resolution Process	23.02.2026
7.	Liquidation commencement date of corporate debtor	23.02.2026 (Order uploaded in NCLT Portal on 23.03.2026)
8.	Name and registration number of the insolvency professional acting as liquidator	IP Vinit Gangwal Reg. No. IBBI/IPA-002/IP-N00091/2017-18/10235
9.	Address and e-mail of the liquidator, as registered with the Board	Office No. 503, Varun Capital, CTS No.364 +365/13, Off J.M.Road, Bharat Petroleum Lane, Next to Cititel, Shivajinagar, Pune - 411005. ip.vinitgangwal@sudharman.in
10.	Address and e-mail to be used for correspondence with the liquidator	401, 4th Floor, The Central Building, Shell Colony Road, Chembur (East), Mumbai-400071. ip.vikramkakade@sankalp-ipe.com
11.	Last date for submission of claims	22.04.2026

Notice is hereby given that the National Company Law Tribunal, Mumbai Bench has ordered the commencement of liquidation of the Vikram Kakde Construction Private Limited on 23.02.2026 (Order uploaded on 23.03.2026).

The stakeholders of Vikram Kakde Construction Private Limited are hereby called upon to submit their claims with proof on or before 22.04.2026, to the liquidator at the address mentioned against item no.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

IP Vinit Gangwal

Liquidator of Vikram Kakade Construction Private Limited

Reg. No. IBBI/IPA-002/IP-N00091/2017-18/10235

Date: 28/03/2026

Place: Pune